## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:1886 ANSWERED ON:03.08.2000 JURISDICTION OF EAST COAST RAILWAY PRABHAT KUMAR SAMANTARAY

## Will the Minister of RAILWAYS be pleased to state:

- (a) whether 181 km. length of Bhadrakh-Kharagpur broad Gauge line, 90 km. length of Rupsa-Bangriposi narrow gauge line and 90 km. length of Tatanagar-Badampahar line have been brought under the administrative control of East Coast Railway line;
- (b) if not, the reasons therefor; and
- (c) the steps taken to bring these lines under the jurisdiction of East Coast Railway zone?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a) No, Sir.
- (b) The jurisdiction of East Coast Railway has not yet been finalised and East Coast Railway has also not become functional.
- (c) The entire issue of reorganisation is under review in the light of the resource crunch presently faced by the Railways.